

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87(Pt.II)/2007/1310 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Aparesh chakravarty
District and Sessions Judge,
Kamrup(M), Guwahati.

Dated Guwahati, the 18th March 2019.

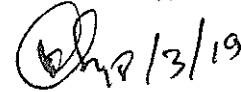
Sub:- **Casual leave with station Leave.**

Ref:- Your letter No. 1824/2019 dated 15.03.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted one day's casual leave on 18.03.2019 along with station leave permission from the morning of 17.03.2019 till the evening of 18.03.2019, as prayed for. A senior Additional District and Sessions Judge, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

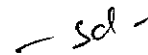


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87(Pt.II)/2007/1311 /A, dated 18.03.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)